

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI.**

ORIGINAL APPLICATION NO. 738 OF 2023

**IN THE MATTER OF**

M. MUBEEN

.....APPLICANT

VERSUS

STATE OF HARYANA AND ORS

.....RESPONDENTS

**INDEX**

SL. NO.	PARTICULARS	Pages
01	INDEX	62
02.	PHOTOGRAPHS OF THE SEWAGE IS BEING RELEASED IN THE OPEN AREA OF THE RESPONDENT COMPANY. DUE TO WHICH AIR POLLUTION AND WATER POLLUTION IS OCCURRING.	63-66

Filed by :-

  
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DATED :- 16/03/2024

PLACE :- NEW DELHI

63

63







66

66

